

RP.NO. 171/92

7

order/Judgement despatched
to Applic. respondent(s)
on 27/92

[Signature]
27/92

M.P.NO. 815/92 for
correcting Clerical
mistake, found u
12-10-92

Served 28/10

Original order in O.A. 427/92.

Order/Judgement dt. 17/6/92
served on Applnt/Respt
on 5/7/92

[Signature]
27/92

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 15

Tribunal's order

Dated : 21.12.

RP.No. 171/92 in
order, by Circulat
order 15/11

Mr. V.S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. D.V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. as
Administrative Member Mr. Friolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Notice dt. 23/10/92
Served on ~~Applnt/Respt~~ on
on 18/11/92

[Signature]
18/11/1992

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).

Recd reply to RP 171/92
from applicant on 17/12/92

[Signature]
18/12/1992